

Year: 2024-25

I, Shubham Kumar, Son of Late Bijendra Prasad, aged 29 years, belonging to Bihar Legislative Assembly Secretariat service and persently working as Personal Assistant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will aiso have to be given)

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant -3
(i)	Cash	6,000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	1. SBI Saving A/c Rs. 14,50,000/- 2. PNB Saving A/c Rs. 300/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings,	PLI- 26,256/- (Yearly)	NIL	NIL .	NIL	NIL
(v)	LIC policies, etc.  Motor Vehicles (details of make, etc.)	Honda Scooty 2020	NIL	NIL	·NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 100 gm	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL.	NIL	NIL	NIL	NIL .
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL .
(v)	Others(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities/overdues to public financial institutions and (2) government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 24-02-2025 Rs. 7,00,000/- (Approx)			
(a)	(i) Loan from Banks	Rs. 10,00,000/- HDFC Bank.				
	(ii) Loan from financial institutions	NIL	NIL			
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL			
	(b) dues to departments dealing with supply of water	NIL	NIL .			

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	(c)dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
	(f)Other dues, if any	NIL	NIL
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN No DNBPK2493E	NIL
	(ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii)Sales Tax[Only in case of proprietary business]	NIL	NIL
	(iv)Property Tax	NIL	NIL

## C. Personal Detail

Place: Patna.

Note:

GPF/CPF/PRAN No. :-					1101	6392	4274			
Gender	:-	Male								
Date of Birth	:-	0	9	0	2	1	9	9	6	
Class/Group	:-	В								
Cadre	:-	Ste	nogra	apher	& P.:	S (Bil	har V	'idha	n Sab	ha)
Home District	:-	Pat	Patna							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Shobham Kr.

Name of Employee: SHUBHAM KUMAR

Designation: Personal Assistant

Date: 24/02/2025 Department: Bihar Legislative Assembly Secretariat

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.